

OFFICE OF THE CITY CIVIL COURT, CALCUTTA
2 & 3 KIRON SANKAR ROY ROAD, KOLKATA-1

No. 2211-C _____

DATED 11 / 07 /2016

NOTICE

Quotations are invited from the reputed Companies for supplying the articles and complete networking work in this Judgeship as mentioned below.

<i>Sl. No.</i>	<i>Product Description</i>	<i>Qty.</i>
1.	Network Switch (make:- Juniper, Allied Telesis, Nortel)	A) Managed (L-3 B) Unmanaged (L-2)
2.	SFP module	As per requirement
3.	Repairing of existing cable is necessary	As per requirement
4.	Dressing existing Network and IO Boxes	As per requirement

The interested Companies are requested to submit their Quotation mentioning the rate of above mentioned articles and work in sealed cover addressing to the Chief Judge, City Civil Court, Calcutta on any working day by 20th July, 2016 between 10:00 A.M. to 4:00 P.M. positively.

It is further informed here that the interested Companies are requested to file their quotations after an inspection of the site under the Supervision of System Officer/System Assistant of this Court before the Last date of filing the quotation mentioned herein above.

Sd/- Priyajit Chatterjee
Registrar,
City Civil Court, Calcutta